

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

13.02.2014

MA No. 291/00056/2014 (TA 02/2013) (CWP 2386/2004)

Mr. S.K. Saxena, Counsel for applicant.
Mr. Anand Sharma, Proxy counsel for
Mr. K.P. Mathur, Counsel for respondents.

MA No. 291/00056/2014.

Heard on MA No. 291/00056/2014. The learned counsel for the applicant wants to withdraw the TA No. 02/2013. He submits that the respondents department have orally informed the applicant that his case for appointment on compassionate grounds is under consideration. The applicant is permitted to withdraw the TA.

The MA is disposed of accordingly.

TA No. 02/2013

The TA is dismissed is withdrawn. However, the applicant is at liberty to file a fresh OA, if he is so advised.

Anil Kumar
(Anil Kumar)
Member (A)

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